

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) Insolvency No. 260 of 2020

IN THE MATTER OF:

Oriental Bank of Commerce

...Appellant

Versus

Mittal Corp Ltd.

...Respondent

Present:

For Appellant : Mr. Piyush Beriwal and Mr. Ankit Raj, Advocates

**For Respondent : Mr. Himesh Sachar and Mr. Srishti Badhwar,
Advocates**

ORDER

12.03.2020 For filing of Reply and Rejoinder, if any, to be filed by the respective parties to complete the pleadings ten days time is granted. The matter is adjourned to **08th April, 2020**.

[Justice Venugopal M.]
Member (Judicial)

[V.P. Singh]
Member (Technical)

[Alok Srivastava]
Member (Technical)

pks/nn